

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.127

CA-251/2021

IN

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....APPLICANT

.....RESPONDENT

SECTION

U/s 241-242

Order delivered on 07.09.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vijay K Singh

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.09.2021.



(Madhu Narula)

Court Officer (Court III)